

SLP(C)... 5186 OF 2005
ITEM No.21

Court No. 1

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(Civil)...(CC.5186/2005)

(From the judgement and order dated 02/09/2004 in ITA 254/04
of The HIGH COURT OF KARNATAKA AT BANGALORE)

COMMISSIONER OF INCOME TAX,BELGAUM &ANR.

Petitioner (s)

VERSUS

KHANAPUR COOP. BANK LTD.

Respondent (s)

With IA 1(C/delay in filing SLP)(With Office Report)

Date : 06/05/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s)Mr. T.S. Doabia, Sr. Adv.
Mr. Manish Sharma, Adv.

Mr. B.V. Balaram Das,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP(C) No. 9414/2003.

(Ajay Kr. Jain)

(Radha R. Bhatia)

Court Master

Court Master